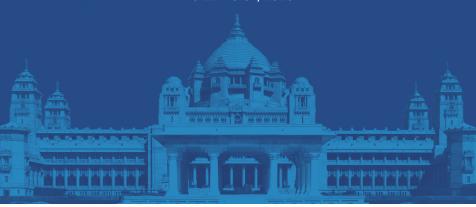




NLUJ DEAL MEDIATION 2.0

19-22 March, 2020



SUPPORTED BY









KNOWLEDGE PARTNERS





ABOUT NLUJ

National Law University-Jodhpur is one of India's leading Law Schools situated at the vibrant and colourful city of Jodhpur, Rajasthan. NLUJ has constantly been ranked as one of the top law schools in India. Since its establishment in 1999, NLUJ has endeavoured to produce exceptional lawyers and legal scholars aimed at pushing and challenging the existing boundaries of knowledge.



NLUJ DMC 2.0

NLUJ is organising the second edition of the NLUJ Deal Mediation Competition between 19-22 March. It introduces a contemporary form of mediation that is being increasingly utilized as an effective alternative dispute resolution mechanism by clients worldwide. Deal Mediation is unique format which will help the students look at interest-based negotiation from commercial perspective and understand its practicalities and has been most aptly described as "mediation without a dispute" This is the first time such dedicated competition for Deal Mediation is being organised in India.



SCHEDULE

19 March

- Opening Ceremony
- Training Session-I

20 March

- Training Session-II
- Workshop

21 March

- Preliminary Rounds-I
- Preliminary Rounds-II
- Preliminary Rounds-III

22 March

- Semi-finals
- Finals
- Closing Ceremony

JODHPUR





Jodhpur is distinctive with its rustic charm and the winding streets of the Old City. Known for the great local food and the charming hospitality of the residents, Jodhpur enthralls all who visit. The Blue City gets its distinctive name from the breathtaking view atop the majestic Mehrangarh Fort. This fort can be viewed at its best during night-time from the rooftop of various cafes situated in the old city.

HOW TO REACH



Jodhpur has its own domestic airport. This airport is well-connected to other major cities such as Delhi, Mumbai, Udaipur and Jaipur.



Jodhpur is well connected by numerous private buses, Volvo coaches and deluxe buses that ply throughout the day.



Jodhpur railhead is well connected by Indian cities like Delhi, Mumbai, Chennai and Kolkata.

PLACES TO VISIT



- Bal Samand Palace
- Shivam Guesthouse
- Gypsy



- The Chocolate Room
- 15 AD



- The Liquor Industry
- Geoffrey's
- On The Rocks



- Cafe Royale
- Namaste Cafe
- Stepwell Cafe
- Filos





OUR PARTNERS

Nishith Desai Associates

LEGAL AND TAX COUNSELING WORLDWIDE

Established in 1989, NDA is a research based international law firm which has a leading experts status in its chosen verticals of funds and tax. It represents clients such as Avendus Capital, Long-term India Fund and Kotak India Real Estate, apart from others. Nishith Desai Associates is providing internship opportunities to the winner Mediator and best Client-Attorney pair.





SCC Online is India's Premier online legal research solution provider. Through the finest of technological innovations, it has pioneered law information databases for making law easily accessible through electronic medium and provides most reliable, comprehensive and up to date case-laws, statutes and other legal information.



PEACEKEEPING AND CONFLICT RESOLUTION TEAM

The Peacekeeping and Conflict Resolution Team is a legal awareness and education firm headquartered in New Delhi, India. It consists a team of like-minded professionals from the legal background who share a vision of promoting alternative and consensual dispute resolution. Its initiatives have a pan-India reach, impacting students, users, practitioners, academics and influencers to make up the diverse stakeholder pool for dispute resolution in Asia.



BRIDGE MEDIATION

Bridge Mediation is a consulting, advisory and capacity building organisation inspiring disputant, budding arbitrators and mediators to thing out-of-the-box through their skill-based training programmes. The organization has been instrumental in providing inputs on amendment to Section 442 of The Companies Act, 2013.



CENTRE FOR MEDIATION AND CONCILIATION

Centre for Mediation and Conciliation is an initiative of Bombay Chamber of Commerce and Industry. It aims to be the most reputed platform for mediation of commercial disputes in India by encouraging resolution of disputes through aided dialogue.





ADR COMMITTEE, NLU JODHPUR

CO-CONVENORS

<u>ADVISOR</u>

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